

National Company Law Tribunal

Allahabad Bench

CP NO. 168/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: M/s. Shobhnath and others vs. Prism Industrial Complex Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 7 of the I & B Code 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhishek Mishra	PCS	Petitioner,	Abhishek
2.				

CP NO.168/ALD/2017

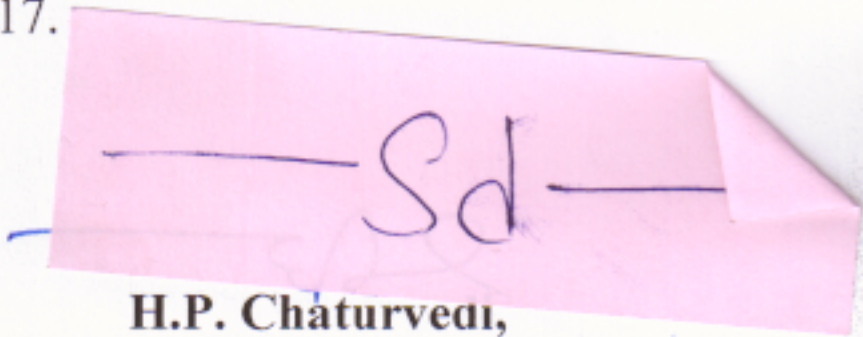
Sh. Abhishek Mishra, PCS for the petitioner. The present petition is filed as a fresh case under Section 7 of the I & B Code, 2016.

The registry is directed to make scrutiny of the same and to furnish its report. Meanwhile, a formal notice also be issued to the respondent company for filing objections, if any.

The matter to be listed on 29th November, 2017.

Dated:15.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)